

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

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**OA 4111/2017**

**This the 27<sup>th</sup> day of July, 2018**

**Hon'ble Justice Dinesh Gupta, Member (J)  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Jogender Singh, Driver, B.No. 23883 SPLD  
Aged about 38 years, Group-C  
S/o Mani Ram,  
R/o V&PO Shidipuriowa, Tehsil,  
Baladurgarh, District Jhajjar,  
Haryana
2. Yogesh Kumar, Driver, B. No. 24287, MD-3  
Aged abut 38years,  
S/o Hari Prasad,  
R/o V&PO Chaumuhna,  
District Mathura, U.P.
3. Suresh Chand, Driver, B.No. 25346, MD-3,  
Aged about 39 years,  
S/o Jgan Singh,  
r/o House No. 467, Gali No. 14,  
Phase-6, Shiv Vihar, Must Falod,  
Delhi-110054. ....Applicants

(By advocate: Mr. Anil Mittal)

**Versus**

1. Delhi Transport Corporation  
I.P. Estate,  
New Delhi-110002  
(Through Chairman-cum-Managing Director)

....Respondents

(By advocate: Ms. Aarti Mahajan)

**ORDER (ORAL)**

**By Hon'ble Justice Dinesh Gupta, Member (J),**

When this matter is taken up, learned counsel for the applicant seeks leave to withdraw the present OA, with liberty to file afresh, in accordance with law.

Accordingly, the OA is dismissed as withdrawn with the aforesaid liberty. No costs.

**(K.N. Shrivastava)  
Member (A)**

**(Justice Dinesh Gupta)  
Member (J)**

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